

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5096

ANSWERED ON:26.04.2002

FRAUD IN EXPORT

GADDE RAMAMOCHAN;M.V.V.S MURTHI;SATYAVRAT CHATURVEDI;SHYAMA SINGH;SUNDER LAL TIWARI

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the customs department in Delhi has recently detected an export fraud in which a private firm exported and over valued garments consignments to obtain higher export incentives ;
- (b) if so, the modus operandi of the racket and the loss inflicted by fake firms upon the Government due to duty drawback;
- (c) whether any arrests have been made in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to check such frauds in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a), (b), (c), (d) & (e) : The information is being collected and will be laid on the Table of the House.